

Sl.No.9

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/44/9/AMR/2023		9 of IBC	Venkata Narayana Active Ingredients (P)Ltd Vs. CKS Pharma Labs (P)Ltd.

ORDER

Present: None appears for the OC.

Mr. Manojkumar, Proxy Counsel for the CD.

The Petition is dismissed for non-prosecution. Accordingly, CP(IB)/44/9/AMR/2023 is disposed of.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)